

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324
IA - 652/2024
In
IB-559(ND)/2021

IN THE MATTER OF:

Yes Bank Ltd

.....APPLICANT/PETITIONER

Vs

Presidium Educational Institution Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 02.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhishek Anand, Mr. Karan Kohli,
Ms. Jasleen Singh Sandha (Advs.)

For the Respondent : Mr. Prakhar Mithal, Advocate R-1 to 3.

HYBRID HEARING (PHYSICAL & VC)
ORDER

IA - 652/2024:-

Mr. Abhishek Anand, Learned Counsel appears for the Applicant. Mr. Prakhar Mithal, Learned Counsel appearing for the Respondent Nos. 1 to 3 seeks time to file reply affidavit. One week time granted. The Remaining Respondents are directed to file reply affidavit within one week.

List the matter on 17.05.2024.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**